

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

O.A No-59/2025/EZ

Youth United for Sustainable
Environment Trust. Applicant

-Versus-

State of Odisha and others Respondents.

I N D E X

Sl.No.	Description of documents	Pages
1.	Counter affidavit of Respondent No.7. (Superintendent of Police, Jajpur).	1-5

Cuttack
Date: 18.07.2025.


(SANJIB SWAIN)
ADDL. GOVT.ADVOCATE



**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

O.A No-59/2025/EZ

Youth United for Sustainable
Environment Trust. Applicant

-Versus-
State of Odisha and others Respondents.

**COUNTER AFFIDAVIT OF RESPONDENT NO-7
(SUPERINTENDENT OF POLICE , JAJPUR)**

I Sri Sitikantha Kanungo, aged about 58 years,
S/O-Late HariCharan Kanungo presently posted as
Addl. SP, Jajpur in the office SP, Jajpur, At/Po-
Panikoili, Dist-Jajpur do hereby solemnly affirm and
state as follows:-

1. That I am the Addl. Superintendent of Police,
Jajpur and have been duly authorized by SP, Jajpur
(Respondent No-7) to swear this affidavit for and on his
behalf. I have gone through the original application and
understood the contents thereof. I am otherwise well
acquainted with the facts of the present case.

Sitikantha Kanungo
18.07.2025
Addl. Superintendent of Police
Jajpur

2/4/25
18/8/2025
Surenra Prasad Dhal
Advocate
NOTARY, CUTTACK

2. That the applicant has filed the aforesaid original application alleging the inaction of the Govt. respondents in curbing the illegalities and violation of sustainable sand mining management guidelines-2016, environment norms by the Pvt. Respondents with reference to Brahmani river sand, Pankapal-1 and Brahmani river sand, Pankapal-2 under DanagadiTahsil of Jajpur District.

3. That it is humble submitted that, the alleged source i.e. Brahmani river sand, Pankapal-1 and Brahmani river sand, Pankapal-2 are coming under Kalinganagar PS, Jakhapura PS and Jenapur PS of Jajpur District.

4. That during this year altogether 12 cases have been registered in the above three (03) PSs with seizure of 12 vehicles carrying illegal sand extracted from Brahmani river source and legal action has been taken against 12 persons.

5. That out of the 12 cases of this district three (03) cases have been registered under Kalinganagar PS vide Case No-73/25, 74/25 and 75/25 with seizure of three(03) vehicles and legal action has been taken

Sitakandha Kenuro
18.07.2018

Adil Superintendent of Police
Jajpur

2
AIA

Surendra Prasad Dhal
Advocate
NOTARY, CUTTACK

4187

against three(03) persons. Similarly 05 cases have been registered under Jakhapura PS vide case No-37/25, 38/25, 39/25, 40/25 and 42/25 with seizure of 05 vehicles and legal action has been taken against 05 persons. 04 cases have been registered under Jenapur PS vide case No-89/25,171/25,227/25 and 228/25 with seizure of 04 vehicles and legal action has been taken against 04 persons.

6. That joint raids are being conducted time to time with Mining staffs to curb down illegal sand mining from the Brahmani river bed.

7. That Police assistance is being provided to Deputy Director of Mines during raid over illegal sand mining as and when required.

8. That above PSs have been instructed to keep close watch over illegal sand mining in the Brahmani river bed by intensifying Brahmani riverbed area patrolling to detect illegal sand mining cases and to take stern action against the involved offenders.

9. That instructions issued from Govt./ Higher quarters in this regard time to time are being followed scrupulously.

St. Vivekendra Manjari
18.07.2025

Addl. Superintendent of Police
Jaipur

2/2/25

Surendra Prasad Dhal
Advocate
NOTARY, CUTTACK

18/7

10. That this deponent also crave leave of this Hon'ble Court to file a further affidavit or affidavits if the situations so warrants.

11. That the facts stated above are true to the best of my knowledge, belief and based on official records.

VERIFICATION

I Sri Sitikantha Kanungo, aged about 58 years, S/O-Late Sri HariCharan Kanungo, presently posted as Addl. Superintendent of Police, Jajpur in the office of Superintendent of Police, Jajpur At/Po-Panikoili, Dist-Jajpur, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge as derived from official records and nothing material has been concealed there from.

Verified at Cuttack on this day of 18th July 2025.

Cuttack
Date: 18.07.2025

Sitikantha Kanungo
VERIFICANT 18.07.2025

Addl. Superintendent of Police
Jajpur

Surendra Prasad Dhai
Advocate
NOTARY, CUTTACK

Yes 7

*2
AGA*

AFFIDAVIT.

I, Sri Sitikantha Kanungo, aged about 58 years, S/o- Late Sri HariCharan Kanungo at present serving as Addl. Superintendent of Police, Jajpur in the office of Superintendent of Police, Jajpur At/Po-Panikoili, Dist-Jajpur, do hereby solemnly affirm and state as follows:-

1. That I am the Addl. SP, Jajpur, At/Po-Panikoili, Dist-Jajpur and have been duly authorized by the SP, Jajpur (Respondent No-07) to swear this affidavit for and on his behalf. I have gone through original application and understood the contents thereof. I am well acquainted with the facts of the present case and as such competent to swear this affidavit on my official capacity.

2. That the facts stated above are true to the best of my knowledge and based on official records.

Identified by :

[Signature]
Addl. Govt. Advocate

[Signature]
18.07.2025

DEPONENT

Addl. Superintendent of Police
Jajpur

CERTIFICATE

Certified that the cartridge papers are not available.

Cuttack
Date: 18.07.2025

(SANIB SWAIN)
ADDL.GOV.T.ADVOCATE

The above named Deponent solemnly affirm on... 18/07/2025
Being Identified by... *[Signature]*
[Signature]
Surenendra Prasad Dhal
Advocate
NOTARY, CUTTACK

